

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Office of the Registrar Judicial)

NOTICE

It is notified for the information of all the concerned that his lordship **Hon'ble Mr.Justice Rashid Ali Dar** will not be available for today the **28th** & for tomorrow the **29th** of **January,2019** on account of his lordship's casual absence.

As such, the cases listed before the **Court No.9** of his lordship **Hon'ble Mr.Justice Rashid Ali Dar**, for aforesaid **dates** shall stand over. However, in case of any urgent matter(s), the parties or their counsel are at liberty to make mention of their respective case(s) of emergent nature, before the Court of his lordship **Hon'ble Mr.Justice Sanjeev Kumar**.

By order.

Dated:- 28.01.2019

Sd/-
Registrar Judicial

Copy to:-

1. Registrar General, High Court of J&K, Jammu for information.
2. Bench Secretary to his lordship Hon'ble Mr. Justice Sanjeev Kumar, for information.
3. Bench Secretary to his lordship Hon'ble Mr. Justice Rashid Ali Dar for information.
4. All Notice Boards.
5. Incharge NIC, High Court Sgr for uploading this notice on official website of High Court of J&K.


Registrar Judicial